

Seventeenth Loksabha

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Title: The Indian Penal Code (Amendment) Bill, 2022 (Omission of Section 124A, etc.)

SHRI V.K. SREEKANDAN (PALAKKAD): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

माननीय सभापति: प्रश्न यह है :

“कि भारतीय दंड संहिता 1860 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI V.K. SREEKANDAN: Sir, I introduce the Bill.